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BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C. P.No. 501/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16th October 2017, 10.30 A.M

Name of the Company		Kamlesh Kalidas Shah -Versus- Balrampur Chini Mills Ltd.		
Under Section		58/59		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

On behalf of CS Anil Murarka }
Anil Gupta } - For Petitioner
ORDER

Ld. Counsel for the petitioner mentioned the matter for change of next date of hearing.

It appears from the order sheet that the case is already listed on 10/11/2017, so no question of change of date arise.

List on 10/11/2017.

sd
(Jinan K.R.)
Member (J)

sd
(Vijai Pratap Singh)
Member (J)